

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF MPS LIMITED

Registered Office: 27 G N Chetty Road, T Nagar, Chennai 600 017.

This corrigendum to the Public Announcement is in continuation of and should be read in conjunction with, the Public Announcement published in the newspapers on October 14, 2011 (the "PA") issued by Ernst & Young Merchant Banking Services Private Limited as the Manager to the Offer on behalf of ADI BPO Services Private Limited ("Acquirer") to the shareholders of MPS Limited ('MPS' or 'Target Company') pursuant to Regulation 10 and Regulation 12 and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the 'SEBI (SAST) Regulations').

This corrigendum to the Public Announcement is being issued to apprise the shareholders of MPS of the following:

Changes in the Schedule of Activities:

The original and revised schedules of the major activities of the Offer are as follows:

Activity	Original Schedule Date (Day)	Revised Schedule Date (Day)
Date of publication of Public Announcement	October 14, 2011 (Friday)	October 14, 2011 (Friday)
Specified Date*	November 11, 2011 (Friday)	November 11, 2011 (Friday)
Last date for competitive bid	November 4, 2011 (Friday)	November 4, 2011 (Friday)
Date by which Letter of Offer to be posted to Shareholders	November 23, 2011 (Wednesday)	December 9, 2011 (Friday)
Date of Opening of the Offer	December 7, 2011 (Wednesday)	December 14, 2011 (Wednesday)
Last date for revising the Offer Price/ Offer Size	December 15, 2011 (Thursday)	December 22, 2011 (Thursday)
Last date for withdrawal by Shareholders who have accepted the Offer	December 21, 2011 (Wednesday)	December 28, 2011 (Wednesday)
Date of Closure of the Offer	December 26, 2011 (Monday)	January 2, 2012 (Monday)
Last date for communicating acceptance/rejection under the Offer and payment of consideration for accepted tenders / return of unaccepted Shares.	January 10, 2012 (Tuesday)	January 17, 2012 (Tuesday)

* Specified Date is only for the purpose of determining the names of Shareholders as on such date to whom the Letter of Offer will be sent. All eligible owners (registered or unregistered including beneficial owners) of the Shares (except the Acquirer and the Seller) are eligible to participate in the Offer any time before the closure of the Offer.

Increase in escrow deposit and appointment of the nominee of the Acquirer on the Board of the Target Company:

The Acquirer has deposited an additional sum of Rs. 9,33,65,818/- (Rupees Nine Crores Thirty Three Lakhs Sixty Five Thousand Eight Hundred and Eighteen) on December 5, 2011 in the Escrow Account thereby increasing the total deposit to Rs. 12,44,87,758/- (Rupees Twelve Crores Forty Four Lakhs Eighty Seven Thousand Seven Hundred and Fifty Eight) in the Escrow Account being 100% of the total consideration payable in cash. Pursuant to the deposit of 100% of the consideration in the Escrow Account, Mr. Nishith Arora, nominee of the Acquirer, has been appointed as an Additional Director on the Board of the Target Company with effect from December 7, 2011, in terms of Regulation 22(7) of the SEBI (SAST) Regulations.

Terms used but not defined in this corrigendum shall have the same meaning as assigned in the PA. All other terms and conditions of the Offer remain unchanged.

This corrigendum to the Public Announcement would be available on the SEBI website <http://www.sebi.gov.in>

The Acquirer and the directors of the Acquirer accept full responsibility for the information contained in this corrigendum and also for fulfilling its obligations as laid down in the SEBI (SAST) Regulations.

Issued by the Manager to the Offer

 ERNST & YOUNG

Quality In Everything We Do

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E-mail: nishita.john@in.ey.com; **Contact Person:** Ms. Nishita John

Issued for and on behalf of the Acquirer :

ADI BPO Services Private Limited: C 35, Sector 62, Noida - 201 307. Tel. No. +91-120 4021 200, Fax No.: +91-120 4021 280.

Place: Mumbai

Date: December 8, 2011

Size: 12x20 sq. cm